

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.3725/2016

Friday, this the 4th day of November 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Nirmalya Dey
Aged 57 years
Composer (Retired)
C 4/402 Eldeco Golfview Apartment
Sector Omega 1
Greater Noida-201310
Uttar Pradesh

(Mr. Rakesh Shukla and Ms. Sumita Hazarika, Advocates)

..Applicant

Versus

1. Union of India through Secretary
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi
2. Director General
All India Radio
Akashwani Bhawan
Parliament Street, New Delhi -1
3. Chief Executive Office
Prasar Bharti
2nd Floor PTI Building
Parliament Street, New Delhi -1

..Respondents

O R D E R (ORAL)

Mr. Raj Vir Sharma:

After hearing for some time, learned counsel for applicant wishes to withdraw the present O.A. with liberty to file fresh one. O.A. is, therefore, dismissed as withdrawn with the aforementioned liberty.

**(K.N. Shrivastava)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

November 4, 2016
/sunil/